- II. A copy each (in English and Hindi) of the following papers:—
 - (i) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Bharat Petroleum Corporation Limited (BPCL), for the year 2019-20.

[Placed in Library. See No. L.T. 57/17/19]

(ii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Indian Oil Corporation Limited (IOCL), for the year 2019-20.

[Placed in Library. See No. L.T. 54/17/19]

(iii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and M/s Balmer Lawrie & Co. Ltd., for the year 2019-20.

[Placed in Library. See No. L.T. 55/17/19]

- I. Notifications of the Ministry of Labour and Employment
- II. Reports of the Employees Provident Fund Organisation, New Delhi, (2016-17) and V.V. Giri National Labour Institute, NOIDA (2017-18) and related papers

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (2) of Section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—
 - (1) G.S.R. 284 (E), dated the 4th April, 2019, publishing the Employees Provident Funds (Amendment) Scheme, 2019.
 - (2) G.S.R. 285 (E), dated the 4th April, 2019, publishing the Employees Pension (Amendment) Scheme, 2019.
 - (3) G.S.R. 286 (E), dated the 4th April, 2019, publishing the Employees Deposit Linked Insurance (Amendment) Scheme, 2019.

[Placed in Library. See No. L.T. 64/17/19]

- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Sixty-fourth Annual Report of the Employees Provident Fund Organisation, New Delhi, for the year 2016-17, under sub-section

Papers laid [3 July, 2019] on the Table 3

- (2) of Section 74 of Employees' Provident Funds Scheme Act, 1952.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 63/17/19]

- (ii) (a) Annual Report and Accounts of the V.V. Giri National Labour Institute (VVGNLI), NOIDA, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 62/17/19]

MoUs between the Ministry of Civil Aviation and Airports Authority of India and between the Airports Authority of India and Chandigarh International Airport Ltd.

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS; THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Memorandum of Understanding between the Ministry of Civil Aviation and the Airports Authority of India, for the year 2019-20.
 - (b) Statement by Government accepting the above Memorandum of Understanding.

[Placed in Library. See No. L.T. 106/17/19]

- (ii) (a) Memorandum of Understanding between the Airports Authority of India and the Chandigarh International Airport Ltd., for the year 2019-20.
 - (b) Statement by Government accepting the above Memorandum of Understanding.

[Placed in Library. See No. L.T. 107/17/19]